

Shri S. V. Ramaswamy: The idea is not to make profit, but to work on a no-profit no-loss basis.

Mr. Speaker: Next question. Shri H. N. Mukerjee. Shri Naval Prabhakar.

Shri Naval Prabhakar: Yes, Sir.

Mr. Speaker: He should call out the number, not say "Yes, Sir."

श्री नवल प्रभाकर : ५०६ ।

दिल्ली में पंचायतों के चुनाव

५०६. श्री नवल प्रभाकर : क्या सामुदायिक विकास, पंचायती राज और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में पंचायतों के चुनाव होंगे; और

(ख) क्या इस सम्बन्ध में मय प्रारम्भिक कार्यवाही कर ला गई है ।

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) : (क) दिल्ली में मौजूदा पंचायतों की अवधि अक्टूबर, १९६२ को समाप्त होती है । नये चुनाव समय पर करने का विचार है ।

(ख) चुनाव करने के लिये प्रारम्भिक कार्यवाही की जा रही है ।

[The answer was also read in English]

(a) The term of the existing Panchayats in Delhi is due to expire in October, 1962. It is proposed to hold fresh elections in time.

(b) The preliminaries for the conduct of elections are in progress.

श्री नवल प्रभाकर : पिछले जनरल एलेक्शंस में बहुत से लोगों के वोट नहीं बने थे और इस कारण वह वोट देने से रह गये थे, मैं जानना चाहता हूँ कि क्या अब उन को वोटर्स बनाने की कोशिश की जा रही है ?

Shri Shyam Dhar Mishra: All steps are being taken so that all the voters are included in the voters' list.

श्री नवल प्रभाकर : पंचायतों के जो चुनाव हुए थे उन में पंचायतों के मेम्बरों को अंग्रेजी में नामिनेशन फॉर्म दिए गये थे, मैं जानना चाहता हूँ कि आने वाले चुनावों में क्या कुछ ऐसा प्रबन्ध किया जायेगा कि उन को हिन्दी या उर्दू में यह फॉर्म दिये जायें ?

श्री श्यामधर मिश्र : जी हां इस पर विचार किया गया है और उन को हिन्दी में भी दिये जायेंगे ।

Shri Bhagwat Jha Azad: May I know whether it has been assessed as to the percentage of panchayats requiring bayonets to help their elections?

श्री भागवत झा आजाद : श्रीमान्, क्या सरकार ने इस बात का पता लगाया है कि कितनी पंचायतें ऐसी हैं जो कि अपने चुनाव कराने के लिये फौज की मदद चाहती हैं?

श्री श्यामधर मिश्र : फौज की मदद की जरूरत नहीं है ।

श्री भागवत झा आजाद : पुलिस की मदद कहिये ।

Mr. Speaker: Order, order.

Surplus Rihand Power

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*507. { **Shri Indrajit Gupta:**
Shri Birendra Bahadur Singh:
Shri Maheswar Naik:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a large volume of surplus power is available from the Rihand Power Project;

(b) whether there is any scheme to utilise this idle surplus power outside Uttar Pradesh; and

(c) whether the claims of any other States have been considered in this regard?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a).—The total generating capacity of the Rihand Power Station is 250 MW. It is, however, capable of generating only 105 MW continuously at 100 per cent load factor. The whole of this generation has been committed already and the Government of Uttar Pradesh have reported that the full generation of Rihand will be utilised shortly when all the consumers start drawing the quantities of power allotted to them. One machine of 50 MW has been taking commercial loads since February 1, 1962. Two more machines are ready for commercial operation while the other two would also be ready soon. As some of the bulk consumers, e.g., the Hindustan Aluminium Corporation and Railways are not yet in a position to receive power and also as some transmission lines and sub-stations have not been completed, the load on the the system at present is only about 12 MW.

By June, 1962, the main consumers are expected to take their full quota of load. During the short period till then, there is some surplus power available at Rihand.

(b) Yes. 10 per cent of the total power available from Rihand is earmarked for Madhya Pradesh. Details in regard to the sharing of power between Uttar Pradesh and Madhya Pradesh have yet to be settled.

(c) A proposal for the transmission of some power from Rihand Project to the Bihar and D.V.C systems on a temporary basis, is being examined.

Shri Indrajit Gupta: From the statement I find that out of the 5 units, only one has been commissioned up to date, and the other units have not been commissioned because the consumers are not ready to take the power. May I know, whether, instead of keeping these 4 units idle,

some of this power will be transmitted to the DVC grid so that the shortage of power for industries in West Bengal and Bihar regions can be met?

Mr. Speaker: Probably, there is a sentence at the end of the statement that it will be considered.

Shri Indrajit Gupta: I would like to know at what stage this proposal is?

Shri Alagesan: A suggestion has been made to the U.P. Government that they may consider the question of supplying power to the DVC area on a temporary basis until the consumers to whom the power is committed from the Rihand project are ready to receive it.

Shri S. M. Banerjee: From the statement it appears that by June 1962, the main consumers will take their full quota of load. During that short period, I want to know what the surplus power from Rihand would be and whether this is likely to be consumed in U.P. in the near future or it is going to be supplied to Madhya Pradesh or any other State.

Shri Alagesan: It is no question of surplus power being available; it is surplus potential. The power that will be generated in this project is already committed. Even so, other consumers are being helped just now on a temporary basis.

Shri Daji: Before Rihand power is given to other States will the commitments to M.P. first be fulfilled?

Shri Alagesan: Yes, Sir.

Shri Vidya Charan Shukla: Is it a fact that the Central Zonal Council is at present considering the question of sharing the Rihand power between U.P. and M.P.? And, are the Government going to wait for the recommendation of the Central Zonal Council or is the decision going to be taken without the Central Zonal Council coming to a decision about this matter?

Shri Alagesan: Even before the project was commenced, because some areas in the then Vindhya Pradesh, now forming Madhya Pradesh, were to be submerged, an understanding that 10 per cent of the power was to be supplied to the then Vindhya Pradesh area was arrived at. That holds good even now. The Chief Ministers of the two States will discuss between themselves and then come to a conclusion.

Shrimati Renu Chakravartty: What is the total amount of power that might be available for the DVC grid?

Shri Alagesan: That I cannot say very definitely. Even if it is supplied, it will be on a purely temporary basis. The suggestion has been thrown to the U.P. Government and they are examining it.

Shri K. C. Pant: May I know whether the U.P. Government has informed the Centre that it has surplus power or potential which cannot be utilised inside the State?

Shri Alagesan: I did not quite catch the question.

Mr. Speaker: Will the hon. Member kindly repeat the question?

Shri K. C. Pant: May I know whether the U.P. Government has informed the Centre that it has surplus power or potential which it cannot utilise inside the State?

Shri Alagesan: No, Sir.

Imphal—Cachar Road

*508, **Shri Rishang Keishing:** Will the Minister of Transport and Communications be pleased to state:

(a) the allocation of fund for the Imphal—Cachar Road;

(b) the time limit fixed for the completion of the road; and

(c) the progress of the road up-to-date?

The Minister of Shipping in the Ministry of Transport and Communi-

cations (Shri Raj Bahadur): (a). Rs. 135 lakhs.

(b). By the end of Third Plan period.

(c). Thirty estimates for works on this road have so far been sanctioned and the construction of this road has been taken up simultaneously in the two sections from Imphal to Nungba and from Nungba to Jirighat. In each section the work is in progress at both the ends and the progress is in various stages of construction.

Shri Rishang Keishing: Is it not a fact that the progress of this road has severely suffered on account of the activities of the lawless elements in that area and, if so, may I know whether any action has been taken to curb the activities of these elements?

Shri Raj Bahadur: There are difficulties of terrain as also of conditions in that area. There have been some difficulties in the way of progress with regard to the construction in that area. We hope things are improving now.

Shri Rishang Keishing: The question was whether the progress has been severely affected owing to the activities of the lawless elements; it is not a question of the terrain.

Shri Raj Bahadur: I think I have said in reply that there have been difficulties, but I think things are better now

Shri Hem Barua: May I know whether the lawless elements have put this particular road under heavy strain because of the movement of heavy vehicles and armoured cars and all sorts of things and, if so, whether this is the reason why there has been a setback in the progress of construction of this road?

Shri Raj Bahadur: In this Ministry we are concerned with the construction of the roads, and I would only say that so far as we are concerned,